

## Calcutta High Court (Appellate Side)

Scrutiny List From 24-08-2021 To 24-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1475/2021	KASHEM ALI DAPTORI	MD. ALI AHSAN	14-09-2021	1) PHOTOCOPY OF THE ORDER NUMBER TS NO 1410 OF 2007 IS NOT PROVIDED.
2	CO	1483/2021	ADITYA BIRLA HOUSING FINANCE LTD AND ANR	AMIT KUMAR NAG	14-09-2021	1) PHOTOCOPY OF THE ORDER NUMBER TS NO 869 OF 2021 IS NOT PROVIDED.
3	CO	1488/2021	SUKUMAR MAITY @ ROYCHOWDHURY AND ORS	DHANANJAY NAYAK	14-09-2021	XEROX ORDER COPY IS NOT ATTACHED AFTER PRESENTATION FORM
4	CO	1492/2021	RAJKUMAR KOLEY	INDRANI NANDI	14-09-2021	1. NO PHOTOCOPY OF PREVIOUS CASE HAS BEEN ATTACHED TO THE SYNOPSIS.
5	CPAN	623/2021	MONISANKAR ROY	GAUTAM BANERJEE	14-09-2021	SIGNATURE OF THE LD ADVOCATE IS NOT DONE AT THE FIRST PAGE OF THE PETITION.
6	CRA	255/2021	SANKAR AISH @ BABAI	PRAN GOPAL DAS	14-09-2021	NO DECLARATION OF TIME OF APPEAL ON THE BACKSHEET OF THE PETITION.
7	CRM	5599/2021	SANTANU CHAKRABORTY	PUNAM BASU	14-09-2021	1. NO NOTARIAL STAMP ON THE PHOTO I.D.
8	CRM	5604/2021	STATE OF WEST BENGAL	SABIR AHMED	14-09-2021	1. PHONE NO OF THE PETITIONER IS NOT WRITTEN ON THE PRESENTATION FORM. 2. VOKALATNAMA IS NOT PRESENT
9	CRM	5613/2021	IBBRAHIM SARDAR	SHASHANKA SHEKHAR SAHA	14-09-2021	WELFARE LOGO MISSING IN VAKALATNAMA.
10	CRM	5618/2021	ANKURAK DEBNATH AND ANR	Moutusi Hazra	14-09-2021	1) PRESENTATION FORM A IS DEFECTIVE
11	CRM	5631/2021	ARJUN NASKAR @ UJJAL NASKAR @UJJWAL NASKAR	MADHU JANA	14-09-2021	1. LOWER COURT CASE NO CMC NO 504/2021 NOT MENTIONED IN FIRST PARAGRAPH .
12	CRM	5632/2021	MOTIUR RAHAMAN@ MATIBUR RAHAMAN	SHAHARAYAR ALAM	14-09-2021	1. WITHOUT ADVOCATES WELFARE LOGO. 2.. WITHOUT RI STAMP IN AFFIDAVIT PAGE
13	CRM	5637/2021	AMARESH SK.	ANISUR RAHMAN	14-09-2021	1. LOWER COURT CASE NO CMC NO 2708/2021 NOT MENTIONED IN FIRST PARAGRAPH
14	CRM	5639/2021	ENSAN SK @ INSAN SK	ANISUR RAHMAN	14-09-2021	LOWER COURT CASE NO GR 608/2018 NOT MENTIONED IN FIRST PARAGRAPH.
15	CRM	5693/2021	GAURAV SINGH	ASHOK KUMAR CHOWDHURY		
16	CRR	1681/2021	AMARESH THAKURTA	PRIYANKA MONDAL	14-09-2021	1. SHORT LIST OF DATES, SYNOPSIS AND A XEROX COPY OF

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						THE ORDER ARE NOT ATTACHED AFTER THE PRESENTATION FORM
17	CRR	1682/2021	SK RAFIQL AND ORS	PARASHAR BAIDYA	14-09-2021	PIN CODE NO IN THE ADDRESS OF BOTH THE PETITIONERS AND RESPONDENTS IS NOT CORRECT.
18	CRR	1683/2021	MILAN DAS AND ORS	MUSHARRAF ALAM SK	14-09-2021	1) PHOTOCOPY OF THE ORDER NUMBER GR NO 1226 OF 2019 DATED 20/07/2021 IS NOT PROVIDED
19	CRR	1691/2021	MANIRUL MALLICK	PARVEJ ANAM	14-09-2021	XEROX COPY OF IMPUGNED ORDER IS NOT ATTACHED AFTER LIST OF DATE AND SYNOPSIS .
20	CRR	1696/2021	RAVI DAS @ RABI DAS AND ANR	DEBARSHI BRAHMA	14-09-2021	1) WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING) AT THE SECOND PAGE OF THE PETITION.
21	MAT	867/2021	ADHIR CHANDRA TUDU AND ORS	DILIP KUMAR SADHU	14-09-2021	1) VAKALATNAMA IS NOT INCLUDED IN THE LIST OF PAPERS.
22	MAT	871/2021	MD ASIQUE	DYUTIMAN BANERJEE	14-09-2021	1. EXACT DISTRICT NAME NOT MENTIONED IN PETITIONER AND RESPONDENT NO 2 ADDRESS.
23	MAT	873/2021	BIRBAL MACHHUAR	SANTANU SETT	14-09-2021	NO SYNOPSIS AND PREVIOUS CASE PHOTOCOPY HAS BEEN PROVIDED.
24	SAT	87/2021	LAKSHMI KANTA MANNA	DYITIMAN BANERJEE	14-09-2021	INCOMPLETE INFORMATION OF THE ATTACHED DOCUMENTS MENTIONED IN LIST OF PAPERS
25	WPA	13245/2021	MD SALIM	SHAIKA KHAN	14-09-2021	NO SIGNATURE OF THE PETITIONER AT THE END OF PRAYER PORTION (PAGE NO 21).
26	WPA	13304/2021	SACHINDRA NATH NASKAR	SUDARSHAN GHOSH	14-09-2021	1. WRONG SERIAL NO. HAS BEEN GIVEN TO THE RESPONDENTS.
27	WPA	13337/2021	TAPAN MANTA AND ORS.	PAPIYA CHATTOPADHYAY		
28	WPA	13339/2021	DEBABRATA HALDER	SWAGATA BISWAS	14-09-2021	1.NO ADVOCATES WELFARE LOGO. 2. WITHOUT NOTARY STAMP ON CORRECTION IN AFFIDAVIT PAGE
29	WPA	13341/2021	SHYAMALI NAYEK AND ANR.	TIMIR BARAN SAHA	14-09-2021	1. EXACT DISTRICT NAME OF RESPONDENT NO 6 NOT GIVEN IN ADDRESS
30	WPA	13347/2021	SWAYAMBHU PANDA	MANORANJAN JANA	14-09-2021	HONBLE CHIEF JUSTICE ACTING NAME NOT WRITTEN PROPERLY IN FIRST PARA.
31	WPST	66/2021	SAMRAT KUMAR ROY	SOMA CHAKRABORTY	14-09-2021	01. PHOTOCOPY OF THE LOWER COURT ORDER SHEET IS NOT ANNEXED

Printed On 24-08-2021